

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001.

No.HHC.1(5-Comp./H.C./CMIS Software)/2013-I-
Dated : Shimla, the 27th June, 2016.

From

The Registrar General,
High Court of Himachal Pradesh,
Shimla – 171001.

To

**The President,
High Court Bar Association,
H.P. High Court,
Shimla – 171001.**

Subject : **Advocate personal detail – Correction of data in CMIS Application software.**

Sir,

While inviting reference to this Registry letter of even number dated 31.8.2016 /2.9.2015 (copy enclosed) on the captioned subject, whereby your goodself was requested to kindly display a list of Advocates personal details on the Notice Board of the Bar Association of H.P. High Court and request the advocates to make handwritten corrections in the said list within a period of 15 days from that day and return the same to the Computer Branch, so that the fruits of the latest technological advancements could be passed on to them.

It is, however, to be informed that no response has been received from your good office till today. Your goodself will appreciate that without correct particulars, the system generated information does not reach the learned Advocates and at occasions the learned Advocates complain that they do not get the system generated e-mails in respect of their cases.

Your goodself is, therefore, requested to kindly look into the matter and expedite the same regarding providing of updated list containing the Name, E-mail ID and Mobile Numbers of the Advocates, to the Computer Section, at the earliest, so that the same may be got updated in the Case Management Information System (CMIS) Application software.

Yours faithfully,


(Partap Singh Thakur)
Central Project Coordinator.

Endst.No.HHC.1(5-Comp./H.C./CMIS Software)/2013-I- *16680* Dated : 27.6.2016. *28*

Copies forwarded to :-

1. **The Registrar (GAD) of the High Court** with request to kindly issue necessary directions to his good office to paste the letter on the lifts used by the Advocates as well as by the staff and litigants and remove the same after one week.
2. **The Scientific Officer, NIC, at H.P. High Court, Shimla – 171001** for information with a request to kindly upload the present letter on the website of the High Court of H.P., Shimla.
3. **The Dispatcher** of this Registry to paste the present letter on the Notice Board of High Court of H.P.
4. **Ms. Gunjan Thakur, System Officer, NIC, at H.P., Shimla – 171001,** for information.


Central Project Coordinator.